

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Criminal Appeal

No(s). 1426-1428/2014

YOGENDRA PRASAD

Appellant(s)

VERSUS

KM.SEEMA AZAD & ANR. ETC.ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 28/01/2015 These appeals were called on for hearing today.

For Appellant(s)

Mr.Deepak Mishra,adv.
Ms. Chandan Ramamurthi,Adv.

For Respondent(s)

Mr. Vivek Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E RThe office report is that the original record has not been
received as yet. A reminder shall be issued.
List again on 06.04.2015.(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.01.31
10:20:50 IST
Reason: